

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.502**

**TO BE ANSWERED ON 04.02.2021**

**STATUS OF MINORITY INSTITUTIONS**

**502. SHRI ANTO ANTONY:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has evaluated socio-cultural, educational and economic contributions of the institutions run by the minority communities of the country and if so, the details thereof;

(b) whether the Government is being represented by several minority groups explaining the hurdles caused by several restrictions brought during the last seven years and if so, the details thereof;

(c) whether the Government is being appraised of the hardships being faced by minority institutions by any of the States;

(d) if so, steps taken to mitigate the hardships of the minority institutions;

(e) whether the Government would initiate process of discussions involving the State Governments, the minority groups of each State for the facilitation of uninterrupted execution of charity, health service delivery and educational projects run by the minority institutions and if so, the details thereof?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS**

**(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b) : No, Sir.

(c) to (e): On receipt of any complaint regarding hardship being faced by Minority Educational Institutions of any State National Commission for Minority Educational Institutions (NCMEI), under administrative control of Ministry of Education, passes appropriate order.

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